

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1138(ND)2018

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.11.2019.**

**NAME OF THE COMPANY: M/s R J Packwells Pvt. Ltd. V/s. M/s. Nibula
Print And Pack Pvt. Ltd.**

SECTION ~~OF THE COMPANIES ACT~~: U/s. 9 of IBC Code, 2016

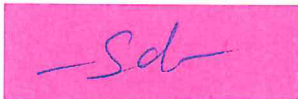
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present:

Mr. Shailendra Singh, Mr. Abhishek Parmar, Ms.
Muskaan Garg, Mr. Kumal Tandon, Ms. Richa, Mr.
Kaustav Saha, Advocates for the Petitioner
Mr. Sumit Shukla, Mr. Sanjeev Pandey, Advocates for
the Respondent

ORDER

No time left. In view of the constitution of a Special Bench. Renotify this
case on 11th December, 2019.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**